

From: "bv mehta" <bv.mehta@outlook.com>
To: "Akhilesh Kumar Trivedi" <advmn@traf.gov.in>
Sent: Friday, December 23, 2022 10:30:00 PM
Subject: Comments on Introduction of Calling Name Presentation (CNAP) in Telecommunication Networks

Shri Akhilesh Kumar Trivedi,
Advisor (Network, Spectrum & Licensing),
TRAI
New Delhi

Sir,

With reference to the above subject, I being a mobile user over the decade, feel that the move of TRAI for CNAP will be beneficial to millions of mobile phone connection subscribers.

This will save them spam and unwanted calls once they see the name of the caller on the screen. They have the liberty to take the call or not. Today DND is not effective as telemarketing callers are using various techniques to reach the subscribers of mobile connection.

This will also save subscribers from fraudulent calls and scandalous calls.

The details of subscribers are available with telecom companies so it is not difficult for them to send the details of the caller to the call receiver.

CNAP will also remove the illegal connections taken by persons involved in illegal activities, anti-national activities, black money transactions, ransom calls, etc.

I am of the strong opinion that CNAP should be made mandatory for telecom companies immediately.

Thanking you,
Prof. Bipin Mehta
IT and Academic Consultant
Past President, Computer Society of India
607 Shitiratna complex
Panchwati
Ahmedabad 380006
M 9825063928
email : bv.mehta@outlook.com